

and there are many complaints in this regard;

(b) whether the recently installed cross-bar exchange had been supplied a second hand machine; and

(c) whether Government are considering the installation of an electronic exchange in Shastri Nagar area of the city?

THE MINISTER OF COMMUNICATIONS (SHRI BIR BAHADUR SINGH): (a) The strowger exchange and cross-bar exchange at Meerut are generally functioning properly. There were complaints on account of faults developed during the technicians agitation. The faults have been attended to.

(b) No, Sir.

(c) Yes, Sir. There is a proposal to install a 5,000 lines digital electronic exchange at Meerut in the Eighth Five Year Plan period.

Electrification of flats in Group Housing Societies in Delhi

*160. SHRI PARVATHANENI
UPENDRA:

SHRI RAJUBHAI A.
PARMAR:

Will the Minister of ENERGY be pleased to state:

(a) whether Delhi Electric Supply Undertaking (DESU) has received requests from Confederation of Group Housing Societies in Delhi to appoint one Additional General Manager to clear the back-log of pending electrification work for societies which have already completed construction of flats;

(b) if so, what action has been taken thereon;

(c) what is the number of applications for electrification from group

housing societies pending with DESU as on September 30, 1988; and

(d) what steps have been taken to provide permanent/temporary electricity connection to Samachar Cooperative Group Housing Society, Mayur Vihar Ext., Phase two?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) No, Sir.

(b) Does not arise, in view of 'a' above.

(c) The number of applications for electrification from Group Housing Societies pending with DESU on 30-9-1988 is 156.

(d) A scheme for electrification for Samachar Cooperative Group Housing Society has already been prepared by DESU. The request for temporary electricity connection can be considered by DESU only after DDA and the Housing Society pay to DESU their share of cost for implementing electrification schemes. DESU has been directed to complete the electrification process within three months of completion of commercial formalities by DDA and Samachar Cooperative Group Housing Society.

Joint ventures with Chinese State Corporations

@1148. SHRI SUBRAMANIAN SWAMY: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to allow joint ventures in India between the Chinese State Corporations and private parties in India in selected fields; and

(b) if so, what are the regulations by which such ventures will have to

@Previously Unstarred Question 189, transferred from the 3rd November, 1988.